NATIONAL COMPANY LAW TRIBUNAL MUMBAI BENCH, MUMBAI

C.P No. 56/(MAH)/2015 CA No.

CORAM:

Present:

SHRI B.S.V. PRAKASH KUMAR

MEMBER (J)

SIGNATURE

SHRI M. K. SHRAWAT MEMBER (J)

ATTENDENCE-CUM-ORDER SHEET OF THE HEARING OF MUMBAI BENCH OF THE NATIONAL COMPANY LAW TRIBUNAL ON 08.09.2016

NAME OF THE PARTIES:

Shri Michael Sassoon Ashtamkar

M/s. Menorah Realties Pvt. Ltd. & Ors.

SECTION OF THE COMPANIES ACT: 397/398 of the Companies Act 1956 and 241/242 of the Companies Act, 2013.

S. No. NAME V.P. VERMA Adv. for Refisioner

DESIGNATION

Shreni Shetty adv i/b Anblegal for Resp. NOG. 2104

Order

CP. No. 56/397-398/CLB/MB/MAH/2015

At request of the parties, list this matter after two weeks for reporting settlement. List this matter on 27.09.2016.

sd/-

B.S.V. PRAKASH KUMAR

Member (Judicial)

sd/-

M. K. SHRAWAT Member (Judicial)